## Annexure – 7

Name of the corporate debtor: Lakhari Resources Private Limited; Date of commencement of CIRP: 22/08/2025; List of creditors as on: 09/09/2025

## List of operational creditors (Government dues)

(Amount in₹)

| N   |   | No.        | S                          |
|-----|---|------------|----------------------------|
| NIL | Department Government Date of receipt   |            | Details of Claimant        |
| NIL | Sovernment                              |            | Claimant                   |
| NIL |   | received   | Details of claim           |
| NIL | Amount<br>claimed                       | ived       | of claim                   |
| NIL | Amount of claim admitted                |            |                            |
| NIL | Nature of claim                         |            | Details of cl              |
| NIL | Whether related party?                  |            | Details of claim admitted  |
| NIL | % of voting share in CoC, if applicable |            |                            |
| NIL | claim                                   | contingent | Amount of                  |
| NIL | mutual dues, v that may be set- off     | of any     | Amount                     |
| NIL | under<br>verification                   | claim      | Amount of Amount Amount of |
| NIL | not<br>admitted                         | of claim   | Amount                     |
| NIL | any                                     | #          | Remarks,                   |

Jitender Kothari

Interim Resolution Professional of Lakhari Resources Private Limited-In CIRP

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